

As per the Scheme of CRF, Accountant General in charge of account of the State shall maintain account of the Fund in the normal course. The Comptroller and Auditor General of India would cause audit of CRF to be conducted every year in terms of purposes of the CRF Scheme. As per the information received from AG (A&E), Assam, has reported the balance of Rs. 643.57 crore in CRF account as on 1st April, 2008.

Existence of ISI in Assam and NE States

502. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the existence of ISI in Assam and North Eastern States; and

(b) if so, the details of action taken by State and Central Government in this regard to control and prevent them from carrying out their activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) While inputs have been received from time to time indicating that some of the underground groups operating in the North Eastern States have developed links with external agencies, including Pakistan ISI, there are no specific inputs available to suggest existence of Pakistan ISI in the North Eastern States.

The Government has pursued a well-coordinated multi-pronged approach which includes strengthening the border management to check infiltration, galvanizing the intelligence machinery, improved technology, weaponry and equipments for security forces both at the Centre and in the States neutralizing plans of terrorist groups/anti-national elements/ISI agents by well coordinated intelligence based operations. As a result of the coordinated action by the Central and State Intelligence and security agencies, a number of Pak based terrorist/espionage modules have been detected/neutralized in various parts of the country including in North East.

Declaring cyclone 'Aila' in West Bengal as National Disaster

503. SHRI PRASANTA CHATTERJEE:

SHRI R.C. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any request has been received in his Ministry from the Government of West Bengal for declaring cyclone Aila in West Bengal as a national disaster;

(b) if so, the details thereof;

(c) whether it is a fact that the Government of West Bengal has sought Rs. 1000 crore as assistance from Centre to rehabilitate the affected people and provide other relief; and

(d) if so, the details thereof and the action that has so far been taken by his Ministry in this regard?